

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1799
(To be answered on the 28th December 2017)**

BIRD HIT INCIDENTS

**1799. SHRI KAMAL NATH
SHRI JYOTIRADITYA M. SCINDIA**

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Union Government is aware that a large number of aircraft suffered bird strikes and animals spotted on runways at various airports in the past few years;
- (b) if so, the details thereof including the number of such cases reported during the last three years and the current year, year-wise;
- (c) whether incidents of bird/animal strike pose a serious risk to human lives and the aviation industry; and
- (d) if so, the strategies/proactive measures Government proposes to take to mitigate hazards of bird strikes and animals at various airports?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) & (b) In the year 2017, 1061 Wildlife strike incidents have been reported, The year-wise wildlife (Bird/Animal) strike incidents and animal straying incidents details are as follows:

Year	No. of wildlife strike incidents	No. of Animal Straying incidents
2014	719	40
2015	764	15
2016	839	04
2017	1069	81
(Till 30.11.2017)		

The increase is due to increase in operation and effective reporting of incidents.

(c) & (d) Only one fatal accident has occurred in November 2015 at Katra attributed to Bird strike. However, damage due to bird/animal strike to the

aircraft has been reported in a few cases.

Government has accorded highest priority for ensuring safety of aircraft from wildlife strike. Following steps have been taken by DGCA to ensure safety of aircraft from wildlife:

- Wildlife (Bird/Animal) strike to aircraft has been identified as one of the State Safety Priority.
 - Appraised administration of all the State Governments, through communication to the Chief Secretaries of the States on the importance of the compliance of Rule 91 of the aircraft Rule 1937.
 - DGCA constituted teams to carry out the aerodrome inspection of the critical airports for prevention of wildlife hazard.
 - Airfield Environment Management Committee has been constituted at every airport.
 - Several seminars conducted by DGCA to educate stakeholders on management of wildlife hazards.
- Details of above steps are given in Annexure-I.

Steps Taken to Reduce Bird Strikes:

- All the state Government through their Chief Secretaries have been appraised vide DGCA DO letter No AV.15023/1/2009-AS(NBCC) of the MHA letter No. 53/1/80-Public dated 7.05.1980 regarding constitution of Airfield Environment Management Committee (AEMC) headed by the Chief Secretary/Commissioner or head of the District, at airports. They have been advised that AEMC should take proactive measures on time bound basis to ensure that no illegal slaughter houses, garbage dumps etc. exist in the vicinity of airports, which is a source of increased bird activity and may lead to wildlife strikes to aircraft during approach/take-off.
 - Airfield Environment Management Committees have been constituted at every airport where scheduled flight operates, to identify sources of stray animals/bird attraction at the airport and take necessary steps for bird strike prevention.
 - Rule 91 of the Aircraft Rules 1937 makes disposal of garbage in the open within 10 Kms of the airport as a cognizable offence.
 - Rule 90 of the Aircraft Rules 1937 imposes a fine of Rs. One Lakh or imprisonment for a term not exceeding three months or with both, on violators for offence leaving animal object or bird in the movement area of an aerodrome.
 - Regular joint inspection of the areas around the airport carried out by a team consisting officers of DGCA and representative of various airlines/stake holders.
 - All Airport operators have been advised to conduct awareness campaigns in localities and schools regarding wildlife hazards and to display this material in Hindi and local language at selected locations where garbage is dumped by general public which attracts wildlife (birds/animal).
 - Wildlife (Bird/Animal) strike to aircraft has been identified as one of the State Safety Priority
 - DGCA carried out aerodrome inspection of 18 airports considered critical in respect of Wildlife Strikes and all the findings have been addressed by the aerodrome operators.
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The Commission has received information from the State of New York regarding the activities of the Communist Party, USA, in the State of New York. The information was obtained from a report filed by the State of New York on 10/15/50. The report states that the Communist Party, USA, is active in the State of New York and is engaged in various activities. The Commission is interested in the activities of the Communist Party, USA, in the State of New York and is requesting information regarding the same.

The Commission is interested in the activities of the Communist Party, USA, in the State of New York and is requesting information regarding the same. The information requested is as follows:

1. The name and address of the Communist Party, USA, in the State of New York.

2. The names and addresses of the members of the Communist Party, USA, in the State of New York.

3. The names and addresses of the officers and directors of the Communist Party, USA, in the State of New York.

4. The names and addresses of the persons who have been active in the Communist Party, USA, in the State of New York.

5. The names and addresses of the persons who have been active in the Communist Party, USA, in the State of New York.

6. The names and addresses of the persons who have been active in the Communist Party, USA, in the State of New York.